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ITEM NO.1

COURT NO.12

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 3-4/2009
in
CIVIL APPEAL NO. 2454 OF 2009

M.P.STATE CO-OP.DAIRY FEDN.LD.& ANR.

Appellant (s)

VERSUS

HAR SAHAY JATAVA & ORS.

Respondent(s)

(With appln(s) for clarification and office report)

Date: 14/12/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr. T.G. Narayanan Nair, Adv.
Mr. C.N. Sreekumar, Adv.
Mr. Madhusudana, Adv.

For Respondent(s) Mr. Ravindra Kumar Srivastava, Sr. Adv.
Ms. Pragati Neekhara, Adv.
Mr. Suryanarayana Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

I.A. Nos. 3-4 are withdrawn with liberty to
file fresh applications.

(Neetu Khajuria)
Sr. P.A.

(Mithlesh Gupta)
Court Master